

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

(CIRCUIT BENCH AT SHIMLA)

O.A No. 063/01489/2018

Date of decision: 14.12.2018

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

Pritam Lal s/o Shri Ram Prakash Sharma r/o village Gaishar, PO Bhareri, Bhoranj, District Hamirpur, presently posted as Sorting Assistant in the office of HRO RMS, HP Divison, Mandi HP.

...APPLICANT

BY ADVOCATE: Sh. M.L. Sharma

VERSUS

1. Union of India, through its Secretary, Department of Posts, Ministry of Communication & IT, Dak Bhawan, Parliament Street, New Delhi-110 001.
2. The Chief Postmaster General, Himachal Pradesh Circle, Kasumpti, Shimla – 171009.

...RESPONDENTS

ORDER(ORAL)

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the applicant seeks permission to withdraw this OA with liberty to approach the respondents by way of filing representation to redress his grievance.

2. This OA is dismissed as withdrawn. However, if the applicant submits his representation within four weeks, the respondents are directed to take action on such representation and pass a speaking order within four weeks further thereafter. Disposed of accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 14.12.2018

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